

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

ORIGINAL APPLICATION NO.103 OF 2020 (SZ)

S. Sakthivel

...Applicant(s)

Vs

**The District Environment Engineer,
The Tamil Nadu Pollution Control Board,
and others.**

...Respondent(s)

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**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

APPLICATION No.103 of 2020 (SZ)

S. Sakthivel,
S/o. P.K. Subramaniam,
Aged about 45 years,
P.K.S. Building,
Kattuvelayutham Mudali Street,
Ward-6, Tharamangamal,
Salem District – 636 502.

...Applicant

Vs

1. The District Environment Engineer,
Tamil Nadu Pollution Control Board,
Siva Tower, Post Box No.457,
No.1/276, Meyyanur Main Road,
Salem – 636 004.

2. The District Collector,
Chiarman, Salem Local Planning Authority,
Collectorate,
Room nO.101, First Floor,
Salem – 636 001.

3. The Superintending Engineer,
TANGEDCO, Mettur Circle,
Bhavani-Erode Road,
Mettur, Tamil Nadu – 636 401.

4. Mr. Selvaraj,
S/o. Late Mr. Natesan,
P.K.S. Building,
Kattuvelayutham Mudali Street,
Ward-6, Tharamangamal,
Salem District – 636 502.

...Respondent(s)

REPORT FILED ON BEHALF OF THE 1ST RESPONDENT
TAMILNADU POLLUTION CONTROL BOARD.

I, R.Rajamanickam, Son of P.M.Ramasamy, Hindu, aged about 58 years, having office at No. 76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-


24/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 and I am filing this Status Report on behalf of the 1st respondent and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT has passed order dt.15.09.2022 and directed inter alia that:

"Para 4: Considering the fact that it is a policy decision to be taken by the State Government in respect of restricting the number of looms per house in order to protect environment, it is better that we will get the response from the State Department as well in this regard.

Para 5: Both the State Pollution Control Board and the Principal Secretary for Handlooms, Handicraft, Textiles & Khadi Department are directed to file their respective reports".

Further the Hon'ble NGT has passed order dt.14.10.2022 and directed inter alia that:

"Para 4: However, considering the health hazards either of the loom owners residing within the area or any outsider, let SITRA come up with suggestions considering the latest technologies available considering the cost effect also. In the event, the SITRA comes up with a report which is workable for the loom owners, the same may be implemented. The TNPCB was also directed to study the impact of larger number of units in a household leading to noise pollution and at what number the noise level will come down and meet the standards. The TNPCB is to file this report also.

3. It is respectfully submitted that, in order comply the said NGT order, the Tamil Nadu Pollution Control Board has addressed the South India Textile Research Association (SITRA) vide letter dated 07.10.2022 requesting to conduct a detailed study in the Tharamangalam Village, Salem where power looms are located in mixed residential area, so as to suggest technologies by which noise pollution can be reduced and brought within the tolerable level as provided under the Noise Pollution (Regulation and Control) rules, 2000.

In this regard, a reply letter dated 21.10.2022 was received from the Head

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
NO.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

R. Raj 24/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

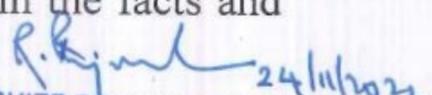
of the Department, Liaison and Consultation Division, SITRA wherein it has informed that SITRA do not have any supporting studies or R&D works to provide alternate solutions or means to reduce the noise levels in the power looms. The copy of SITRA letter dated 21.10.2022 is enclosed as Annexure.

4. It is respectfully submitted that, as per the orders of the Hon'ble NGT (SZ), Chennai dated 17.05.2022, the TNPCB officials have inspected the said area on 24.05.2022, conducted ambient noise level survey and suggested the following noise control measures to be provided in the power loom units"

- i. The power looms shall close all the windows of the plant all the time.
- ii. The power looms shall provide strip curtain to the doors since it controls 5-7 dB(A).
- iii. The power looms should be operated only between 6 Am and 6 PM in that area.
- iv. The power looms should not enhance their capacity by adding more power looms.
- v. the power looms should maintain their plant in good working condition so as to reduce noise generation.
- vi. The power looms shall lubricate the looms & motors periodically.

It is respectfully submitted that if the power looms adopt the above measures, ambient noise level will be considerably reduce.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


24/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o.P.M.Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600 032 do hereby verify that the contents of above report are true to the best of my knowledge through records.


24/11/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

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THE SOUTH INDIA TEXTILE RESEARCH ASSOCIATION

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- By courier -

VI/ 00001 / 3127 /2022

October 21, 2022

Mr.R.Kannan, M.Tech
Member Secretary
Tamil Nadu Pollution Control Board
76, Mount Salai
Guindy
Chennai – 600 032



Law Section

Phone no.: 044-22353134 to 139

Dear Sir

Sub: Technology for reducing noise level in power loom
Ref: Your letter no. T2/ TNPCB/ Law/ LA-III/ NGT/
F.012740/2020, dated 07.10.2022

With reference to the above and your query on SITRA's suggestions on the technology to be adopted towards reducing the noise levels of power looms, we wish to submit the following:

As such, the design and technology of power looms are so designed that they generally operate with high noise levels. We do not, at this juncture, have any supporting studies or R&D works to provide alternate solutions or means to reduce the noise levels.

Kindly acknowledge the receipt of this letter.

Thanking you

Yours faithfully

J.SREENIVASAN
Head of the Department
Liaison and Consultation Division

T2
AECs)
P. Putup in Rk
by
2/10

**BEFORE THE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE AT
CHENNAI.**

O.A.NO.103 OF 2020 (SZ)

S. Sakthivel

...Applicant(s)

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others.**

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**REPORT FILED ON BEHALF OF THE 1ST
RESPONDENT - TAMILNADU POLLUTION
CONTROL BOARD.**

**Advocate for Applicant : TNPCB Thiru.S. Sai
Sathya Jith,
Advocate, Chennai.**

Date:24.11.2022.

Date of hearing on25.11.2022